

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 123
TO BE ANSWERED ON 22.07.2024

FINANCIAL SUPPORT TO SMALL AND MEDIUM INDUSTRIES

123. SHRI R. GIRIRAJAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of small and medium industries provided financial support in the last two years;
- (b) measures taken by Government to rejuvenate the small and medium companies in MSME sector in Tamil Nadu;
- (c) whether Government has launched any new schemes for the development and sustainability of start-up companies in the country particularly, Tamil Nadu and if so, the details thereof; and
- (d) total number of Start-up companies provided with financial support under the new scheme in Tamil Nadu, district-wise?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): As informed by Reserve Bank of India (RBI), the credit disbursement to Small and Medium Enterprises by Scheduled Commercial Banks (SCBs) in the last two financial years are given below:

Financial Year	Small Enterprises		Medium Enterprises	
	No. of A/cs (in lakhs)	Amount disbursed (In Rs. Crore)	No. of A/cs (in lakhs)	Amount disbursed (In Rs. Crore)
2022-23	7.83	5,79,554.50	3.03	4,74,033.35
2023-24*	10.02	7,16,599.44	4.29	5,92,221.56

Source: Priority Sector Lending Returns furnished by SCBs; *Data for FY 2023-24 is provisional

- (b): The Government has taken a number of measures to rejuvenate the MSME Sector in the country, including the State of Tamil Nadu. Some of them are:
- i. Collateral free loan up to a limit of Rs. 500 lakh (w.e.f. 01.04.2023) to Micro and Small Enterprises with guarantee coverage up to 85 % for various categories of loan through Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) under Credit Guarantee Scheme.
 - ii. Rs. 50,000 crore equity infusion through Self Reliant India Fund, which has a provision for corpus of Rs.10,000 crore from Government of India.
 - iii. New revised criteria for classification of MSMEs.

- iv. New registration of MSMEs through "Udyam Registration" for Ease of Doing Business.
- v. No global tenders for procurement up to Rs. 200 crore.
- vi. Inclusion of retail and whole sale trades as MSMEs w.e.f. 02.07.2021.
- vii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- viii. Roll out of Raising and Accelerating MSME Performance programme with an outlay of Rs. 6,000 crore over 5 years.
- ix. Integration of Udyam Portal with National Career Service of Ministry of Labour & Employment and Skill India Digital Portal of Ministry of Skill Development and Entrepreneurship to enable the MSME to search for jobseekers and capacity building of the employee.
- x. Under Vivad se Vishwas – I, relief by way of refund of 95% of the deducted performance security, bid security and liquidated damages was provided to MSMEs. Relief was also provided to MSMEs debarred for default in execution of contracts.
- xi. Launch of Udyam Assist Platform to bring the Informal Micro Enterprises under the formal ambit for availing the benefit under Priority Sector Lending.
- xii. Launch of 'PM Vishwakarma' Scheme on 17.09.2023 to provide benefits to the traditional artisans and craftspeople engaged in 18 trades.

(c) & (d): As informed by Department for Promotion of Industry and Internal Trade (DPIIT), the Government with the intent to build a strong ecosystem for nurturing innovation and encouraging investments launched the Startup India initiative on 16th January 2016. Under the Startup India initiative, the Government is implementing flagship Schemes, namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS) to support startups at various stages of their business cycle. Under SISFS, 220 recognised start-ups have been recognised from Tamil Nadu for financial support as on 30th June 2024. Under FFS, for the State of Tamil Nadu, 7 Alternative Investment Funds (AIFs) have been supported. The AIFs supported under FFS have selected 42 startups for investment as on 30th June 2024. As informed by National Credit Guarantee Trustee Company, 8 startups in Chennai and 4 startups in Tiruppur district have been provided support under CGSS, upto 30.06.2024.
